Statement-III

Salient Features of the Calcutta Mega City Project

(i)	Total Project Cost	: Rs. 1600.00 crores
(ii)	Cost of Projects approved	: Rs. 334.50 crores
(iii)	No. of projects approved	: 56
(iv)	Expenditure incurred on	: Rs. 130.84 crores
	Projects (upto 31.3.1997)	
(v)	Central Share released	: Rs. 67.86 crores
	during 1993-97.	
(vi)	State Share released	: Rs. 161.05 crores
	during 1993-97	
(vii)	Project Components	 Water Supply, Sewerage & Drainage, Solid Waste Management, Traffic & Transportation, Bustee Improve- ment, Housing & Area Development, Community De- velopment and Environmental Improvement.

House for Beedi Workers

6164. SHRI VIRENDRA KUMAR: Will the Minister of LABOUR be pleased to state:

- (a) the number of housing units constructed for the beedi workers in the country during the last three years, location-wise;
- (b) whether any Scheme is under consideration of the Government to construct hospitals and recreation centres in these areas where the above housing units have been constructed; and
 - (c) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI M. ARUNA-CHALAM): (a) A statement showing the number of houses constructed for the beedi workers in the country during the last three years, State-wise, is attached.

(b) and (c) The Government have taken up construction of a 50-bedded Hospital for beedl workers at Dhuliyan (West Bengal). At present, proposals to set up 30-bedded Hospital at Sagar (Madhya Pradesh) and Mukkudal (Tamil Nadu), and to construct Community Centres in Economically Weaker Section Housing Colonies at Pipri (Nizamabad), Damaracharuvu (Medak) and Lingareddypally (Medak), situated in Andhra Pradesh, are under consideration.

Statement

Statement Referred to in Reply to Part (a) of the Lok Sabha Unstarred Question No. 6164 for 14.5.1997.

Number of Houses constructed for Beedi Workers during last three years

S.No.	States	1994-95	1995-96	1996-97 (Provisional)
1	2	3	4	5
1.	Tamil Nadu	86	1016	•
2.	Andhra Pradesh	6355	4834	546
3 .	Karnataka	2	-	-
4.	Kerala	457	155	•
5 .	Rajasthan	•	•	•
6 .	Gujarat	•	٠	•
7 .	Maharasthra	116	13	20
8.	Bihar	•	-	•
9.	Uttar Pradesh	20	13	37
10.	Madhya Pradesh	•	•	51

1	2	3	4	5
11	Orissa	66	153	129
12.	Tripura	-	-	•
13	Assam	109	-	-
14.	West Bengal	45	30	-

[Translation]

Counter Megnet Cities

6165. SHRI SANTOSH KUMAR GANGWAR: Will the PRIME MINISTER be pleased to state:

- (a) the amount allocated for the development of selected Counter Magnet Cities under the National Capital Region and the manner in which this amount is likely to be spent during the Ninth Five Year Plan; and
- (b)—the amount spent/being spent under this scheme, city-wise $^{\,2}$

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) An amount of Rs. 100 crores has been allocated for development of selected Counter Magnet Cities under the Ninth Five Year Plan. The concerned State Governments prepare the integrated plan under which detailed project plans are prepared and implemented Some of the projects are funded through the Development Fund which is generally financed by the NCR Planning Board and the State Governments. Other projects are financed by the State Governments exclusively through their own resources.

(b) The amount spent/being spent under the scheme city-wise is as under \simeq

Bareilly (UP) - Rs 7 crores
Kota (Rajasthan) - Rs 2 crores
Gwalior (MP) - Rs 1 crore
Patiala (Punjab) - Rs 1 crore
Hissar (Haryana) - Nil

[English]

N.T.P.C.

6166 SHRI K.P. SINGH DEO : Will the PRIME MINISTER be pleased to state

- (a) whether the National Thermal Power Corporation (NTPC) proposes to increase power generation during the Ninth Five Year Plan;
- (b) If so, the number of new power plants proposed to be set up by NTPC during the period. State-wise:
- (c) the fund earmarked or allocation made to NTPC for setting up of new Thermal Power Plants during the Ninth

Five Year Plan; and

(d) the details of the existing plants proposed to be expanded by NTPC during the above Plan ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (DR. S. VENUGOPALACHARI): (a) and (b): Yes, Sir. The statewise details of new projects proposed to be set up/expanded by National Thermal Power Corporation Limited (NTPC) during the 9th Plan period (1997-98—2001-02) are as under -

On Going Name of the Project		State	Capacity (MW)
1.	Vindhyachal Stage II	Madhya Pradesh	1000
2.	Unchahar St. II	Uttar Pradesh	42 0
3.	Kayamkulam CCGT	Kerala	350
	New Projects		
4.	Faridabad CCGT	Haryana	400
5.	Kawas St. II CCGT	Gujarat	650
6.	Anta Stage II	Rajasthan	650
7	Auraiya St. II	Uttar Pradesh	650
8.	Hyderabad Metro CCGT	Andhra Pradesh	650
9.	Simhadri TPS	Andhra Pradesh	1000
10.	Talcher II St II*	Orissa	500
		Total	6270

("only one unit out of 4 units of 500 MW each is envisaged to yield benefit during 9th Plan).

The Ninth Five Year Plan has not been finalised. The Planning Commission will take into consideration the above project proposals while finalising the 9th Plan.

(c) NTPC has projected an outlay of Rs. 19841.91 crores for the 9th Plan to sustain a capacity addition of 6270 MW as well as to start advance action on the projects envisaged for benefit during the 10th Plan period.

Emigration Clearance

6167. SHRI CHURCHILL ALEMAO: Will the PRIME MINISTER be pleased to state:

(a) whether emigration clearance required for workera going abroad for employment has been causing great